

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 117**  
TO BE ANSWERED ON 07.12.2022

**CHANGE IN GUIDELINES OF MGNREGA**

117 SHRI V. VIJAYASAI REDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Chenchu Tribals in the Nallamala forest area in Andhra Pradesh and in some other areas of Telangana are being deprived of MGNREGA due to change in guidelines of MGNREGA;
- (b) if so, reasons therefor;
- (c) whether Ministry has received a request from Government of Andhra Pradesh requesting for restoring the MGNREGA scheme for Chenchu tribes in AP; and
- (d) if so, details of action taken by Government on the same?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

- (a): No, Sir. As per the information received from State Governments of Andhra Pradesh and Telangana, all proactive measures have been taken on providing wage employment under Mahatma Gandhi National Rural Employment Guarantee Scheme to the Chenchu Tribals in the Nallamala forest area in Andhra Pradesh and in some other areas of Telangana.
- (b): Does not arise.
- (c): No, Sir.
- (d): Does not arise.

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